

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3732**

TO BE ANSWERED ON THE 05TH APRIL, 2023/ CHAITRA 15, 1945 (SAKA)

PENDENCY IN DNA PROFILING CASES IN CRIME AGAINST WOMEN

3732 SMT. SANGEETA YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of DNA profiling cases related to sexual assault against women lying unexamined in the country, State-wise;

(b) whether the existing infrastructure of the State as well as Central Forensic Laboratories is enough to meet the demand of timely disposal of DNA examination especially in Sexual assault and child abuse cases;

(c) if so, the details thereof; and

(d) if not, the details of efforts made by Government to increase the capacity for DNA profiling of sexual assault and homicides cases in last five years?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a) The number of DNA profiling cases related to sexual assault against women pending for examination in the 7 Central Forensic Science Laboratories (CFSLs) under the Directorate of Forensic Science Services (DFSS) may be seen at Annexure – I. Information regarding the pending cases in the States / Union Territories is not maintained centrally.

(b) to (d) DNA examination facilities are available at 7 CFSLs located at Chandigarh, Hyderabad, Kolkata, Bhopal, Pune, Assam, and Delhi. A State-of-the-art DNA Analysis and Research & Development facility has been set up at CFSL, Chandigarh, which is fully equipped with latest Forensic DNA tools and equipment. This Centre has State-of-the-art independent units for solving cases related to Sexual Assault and Homicide, Paternity / Maternity, Human Identification and Mitochondrial DNA. Every effort is made in the CFSLs to examine the cases on priority. Further, in order to strengthen the DNA Division and Cyber Forensic in State Forensic Science Laboratories, Rs. 175.32 Crore have been released by the Government of India, Ministry of Home Affairs from financial year 2018-2019 to 2022-2023 under the Nirbhaya Fund Scheme. Increasing the capacity of forensic laboratories is a continuous process depending on the emerging requirements.

The number of DNA profiling cases related to sexual assault against women pending examination in the 7 Central Forensic Science Laboratories (CFSLs) under the Directorate of Forensic Science Services (DFSS)

(As in February, 2023)

S. No.	Name of the CFSL	DNA profiling cases related to sexual assault against women pending examination
1.	Chandigarh	79
2.	Delhi	0
3.	Assam	101
4.	Pune	11
5.	Kolkata	44
6.	Hyderabad	01
7.	Bhopal	0